SHRI LAL K. ADVANI: Government is aware that there is a lock-out in the Lokasatta.

श्री नागेश्वर प्रसाद शाही: श्रीमन्, मेरा एक प्वाइन्ट ग्राफ ग्रार्डर है। मैं यह कहना चाहता हूं कि मंत्री महोदय सीधे से सवाल का जवाब भी टाल रहे है। सीधे सीधे जवाब नहीं देते हैं। यह जानते हुए कि ग्रखब रों के मालिक बड़े बड़े पूंजीपित हैं ग्रौर वे लोग हाई कोर्ट ग्रौर सुप्रीम कोर्ट में चले जाते हैं, लेकिन वर्कस उनका मुकाबला नहीं कर सकते हैं। ऐसी स्थिति में मैं जनना चाहता हूँ कि ग्रापकी सरकार क्या कर रही है? क्या ग्राप इसी तरह से तमाशा देखते रहेंगे ? या इन पूंजीपितयों के खिलाफ कोई कार्यवाही करेंगे? सभी जानते हैं कि श्री गीयन्का ग्रापके साथ है ग्रौर ग्रापको फायनेन्स करते हैं। क्या ग्राप उनके खिलाफ कोई कार्यवाही करेंगे?

MR. DEPUTY CHAIRMAN: Question Hour is over ... (Interruption)

MR. DEPUTY CHAIRMAN: Order, please. Papers to be laid on the Table.

SHRI SANTOSH KUMAR SAHU: Sir, I have a submission. If the hon. Industry Minister says something which is in contradiction to the reply of the Commerce Minister, which will be accepted in the House as correct? The hon. Industry Minister has said categorically today that the price of cement has not risen. But the Commerce Minister said day before yesterday...

MR. DEPUTY CHAIRMAN: This is no point of order.

SHRI SANTOSH KUMAR SAHU: I want to submit, Sir, which one is to be accepted. Let there be a ruling on this. The Commerce Minister said the other day that there was a rise of .5 per cent per quintal. That paper was laid on the Table of the House. Which is to be accepted—the version of the Industry Ministry or that of the Commerce Ministry—as correct? We want a positive ruling on this.

WRITTEN ANSWERS TO QUESTIONS

MANUFACTURE OF COMPUTERS BY MULTI-NATIONAL COMPANIES

*92. SHRI JAGJIT SINGH ANAND: SHRI INDRADEEP SINHA: DR. Z. A. AHMAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that some multinational companies have recently sought permission to start manufacture of computers in the country; and
- (b) if so, what are the details in this regard?

THE MINISTER PRIME MORARJI R. DESAI): (a) and (b) International Computers Limited (U.K.), have a wholly owned subsidiary called ICL (India), as also a company called International Computers Indian Manufacture (ICIM) Ltd., in which ICL (U.K.) hold 60% of the equity. ICL have agreed, in response to the requirements of Foreign Exchange Regulation Act, to wind up the operations of ICL (India) and to dilute the foreign equity in ICIM Ltd. to 40%. They have proposed manufacture of the new range of ICL 2904 computers by 1CIM Ltd. with a foreign equity of 40%. Their application for a manufacturing licence is under consideration of the Project Approval Board.

NEW INDUSTRIAL POLICY

*97. SHRI DEORAO PATIL:
SHRI JAGJIT SINGH ANAND:
SHRI BHUPESH GUPTA:
DR. Z. A. AHMAD:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are evolving a new industrial policy; and
- (b) if so, what are the salient features and objectives thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ I AL VFRMA): (a) and (b) The basic features of the industrial policy